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THE

PARLIAMENTARY DEBATES

(Part II—Proceedings other than Questions and Answers)

OFFICIAL REPORT

1603

1604

HOUSE OF THE PEOPLE

Thursday, 12th June, 1952.

The House met at a Quarter Past Eight of the Clock.

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

9-15 A.M.

DEATH OF SHRI SHEODASS DAGA

Mr. Speaker: Before we proceed further, I have to inform the House of the sad demise of Shri Sheodass Daga a sitting Member of this House, who died in Raipur. He was a Member of the old Central Legislative Assembly from 1935 till its dissolution in 1947. He was elected to the House of the People from Mahasamund constituency in Madhya Pradesh.

The House will join with me in conveying our condolence to his family. The House may stand in silence for a minute and express its sorrow.

GENERAL BUDGET—DEMANDS FOR GRANTS—*contd.*

DEMAND NO. 22.—TRIBAL AREAS.

DEMAND NO. 23.—EXTERNAL AFFAIRS.

DEMAND NO. 24.—MISCELLANEOUS EXPENDITURE UNDER THE MINISTRY OF EXTERNAL AFFAIRS—*concl'd.*

Mr. Speaker: We shall now proceed with the further discussion on the Demands on External Affairs. We shall proceed with Demand No. 23. I have got an agreed list of cut motions, and I believe one more was requested to be added.

Hon. Members will remember the limit for speeches, and we shall

70 P.S. D.

finish this Demand to-day. What time will the hon. Prime Minister require for his reply?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): I should like to have about an hour, if it is possible.

Mr. Speaker: That means I shall call upon him to reply at 12 Noon. So, the time available for discussion will be up to 12 Noon. The cut motions to be moved are 269, 292, 325, 420, 533, 667, 592.

Activities of diplomatic establishments abroad

Dr. Lanka Sundaram: (Visakhapatnam): I beg to move:

"That the demand under the head 'External Affairs' be reduced by Rs. 100."

Pursuit of real peace policy

Shri H. N. Mukerjee: (Calcutta North-East): I beg to move:

"That the demand under the head 'External Affairs' be reduced by Rs. 100."

Relations with Anglo-American powers

Shri T. K. Chaudhuri (Berhampore): I beg to move:

"That the demand under the head 'External Affairs' be reduced by Rs. 100."

Withdrawal from Commonwealth

"That the demand under the head 'External Affairs' be reduced by Rs. 100."

Foreign possessions in India

Shri K. Subrahmanyam (Vizianagaram): I beg to move:

"That the demand under the head 'External Affairs' be reduced by Rs. 100."

Foreign Policy

Shri R. N. S. Deo (Kalahandi-Bolangir): I beg to move:

"That the demand under the head 'External Affairs' be reduced by Rs. 100."

Policy towards Pakistan

Shri V. G. Deshpande (Guna): I beg to move:

"That the demand under the head 'External Affairs' be reduced by Rs. 100."

Mr. Speaker: The cut motions moved are placed before the House.

Shri Frank Anthony (Nominated Anglo-Indian): I do not want to strike a discordant note, but when people talk about opposition parties, I want to make it very clear that so far as the Independent Parliamentary Group, the second largest group, is concerned, it has arrived at no agreement with the other parties, either with regard to the speakers or with regard to the cut motions. I think that position ought to be made clear. I have separately submitted the names of the two speakers from our group, in connection with the cut motion:

"That the demand under the head 'External Affairs' be reduced by Rs. 100 (to discuss foreign policy)."

Mr. Speaker: I should be glad if there is an agreement, among those who are not with the Government. I will not say opposition parties, because they are occasionally with Government and occasionally against them. So it becomes very difficult to meet their demands and satisfy the followers of this group. I have always borne this in mind, and I have tried to select speakers from different representative groups.

Shri Nand Lal Sharma (Sikar): What about independents? They are independent of everything including independence from Parliament!

PAPERS LAID ON THE TABLE

- (1) DRAFT SECRET PROTOCOL;
- (2) 'CURRENT DIGEST' OF SOVIET PRESS;
- (3) SOVIET MAP.

Dr. S. N. Sinha (Saran East): On a point of information, Sir. Yesterday I was asked by Mr. Deputy-Speaker to lay certain papers on the Table of the House. May I have your permission to hand them over to the Secretary?

Mr. Speaker: Yes, the hon. Member may do so. But will he kindly mention at least the title, and not the contents, of the papers he is going to lay on the Table of the House?

Dr. S. N. Sinha: I beg to lay on the Table the following papers:

1. A typed copy of Draft Secret Protocol.
2. Extracts from the 'Current Digest' of the Soviet Press (11 Pages of typed sheets).
3. A very valuable document, a Soviet map published in 1950 showing Kashmir as British.

[See Appendix No. III, annexure No. 9.]

Shri Nambiar (Mayuram): Can we have copies distributed to us?

Mr. Speaker: From now, they will be placed on the Table of the House and it will be open to the hon. Members to have as many copies as they like.

Shri Nambiar: My point was, can we have the copying done by Government?

Mr. Speaker: It is the business of the hon. Member concerned to take copies of those papers. I do not think I can undertake to distribute various things which hon. Members might be pleased to lay on the Table of the House, by way of statements or other typed extracts.

The reason why I gave the permission was that it was under the specific direction of the Deputy-Speaker that the hon. Member is placing them on the Table of the House, for what they are worth.

When the hon. Member was speaking the other day, his position was challenged by the hon. the lady Member from the Communist Party, and she wanted to have a Parliamentary Commission. This is a different matter. At any rate, for the present, the paper have been laid on the Table of the House.

GENERAL BUDGET—DEMANDS FOR GRANTS—contd.

Shrimati Vijaya Lakshmi (Lucknow Distt.—Central): For five years, have been amongst those who have had the responsibility of interpreting India foreign policy abroad. I am therefore deeply thankful for this opportunity for testifying to the success of the policy and of paying a tribute of admiration to its architect. Foreign